

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 282 OF 2016  
314 OF 2016 & IA NO. 649 OF 2016**

**Dated: 25<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**APPEAL NO. 282 OF 2016**

**M/s Lord Chloro Alkali Ltd.**

**... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-2 to 4

**314 OF 2016 & IA NO. 649 OF 2016**

**Rajasthan Steel Chambers**

**... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran

Ms. Poorva Saigal  
Mr. Shubham Arya for R-2 to 4

**ORDER**

As agreed by learned counsel for the parties, list these matters for further hearing on **14.11.2017.**

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

*ts/tpd*